

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s R.E.CABLES & CONDUCTORS PRIVATE LIMITED

SL. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	R.E.CABLES & CONDUCTORS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	U31300TG2007PTC053352
3.	Authority under which corporate debtor is incorporated / registered	RoC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31300TG2007PTC053352
5.	Address of the registered office and principal office (if any) of corporate debtor	25/B, PHASE I, IDA, CHERLAPALLY HYDERABAD TELANGANA- 500051
6.	Date of closure of Insolvency Resolution Process	01.09.2019
7.	Liquidation commencement date of corporate debtor	20.09.2019 (Certified Copy of the order received on 26.09.2019)
8.	Name and registration number of the insolvency professional acting as liquidator	CS PADMASRI APPANA Regn.No. IBBI/IPA-002/IP-N00220/2017-18/10672
9.	Address and e-mail of the liquidator, as registered with the Board	# 1-1-711/1, Gandhi Nagar, Hyderabad-500080 padmaappana@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No.301, B-Block, Vishnu Residency, Gandhi Nagar, Hyderabad-500080 Padma.claimsip@gmail.com
11.	Last date for submission of claims	25.10.2019

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of M/s **R.E.CABLES & CONDUCTORS PRIVATE LIMITED** on 20.09.2019.

The stakeholders of **R.E.CABLES & CONDUCTORS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 25.10.2019 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Padmasri Appana
Date and place: 26.09.2019, Hyderabad.

